COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 167 OF 2018 & IA NOs. 806 & 805 OF 2018

Dated: 5th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Global Energy Private Limited Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

List the matter on <u>16.07.2018.</u> In the meantime, affidavit of service be filed.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd